

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1427  
ANSWERED ON:22.08.2007  
ENVIRONMENTAL CLEARANCE FOR STEEL COMPANIES  
Oram Shri Jua;Satpathy Shri Tathagata

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the norms prescribed for giving environment clearance for establishment of steel plants in the country;
- (b) the names and the number of steel companies obtained environmental clearance during the last three years for the establishment of steel plants in the country, particularly in Orissa, State -wise;
- (c) whether all the companies, which obtained environmental clearance, fulfilled the prescribed norms;
- (d) if so, the details thereof; and
- (e) if not, the reasons for giving environmental clearance to such companies?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) All the steel plants are required to obtain prior environmental clearance as per the provisions of the Environment Impact Assessment Notification, 2006.
- (b) State-wise list of Steel Plants accorded environmental clearance during the last three years (January, 2004 to July, 2007) including Orissa State is given in Annexure.
- (c), (d) & (e) The Regional Offices of the Ministry of Environment & Forests regularly monitor the compliance of Environmental Clearance conditions stipulated while according environmental clearance to all such companies. Non-compliance, if any, found, necessary action is taken under the provisions of the Environment (Protection) Act, 1986.